

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 16742/2018

(Arising out of impugned judgment and order dated 09-10-2017 in SA No. 520/2011 passed by the High Court of Judicature at Allahabad)

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

DILEEP SHARMA & ORS.

Respondent(s)

(IA No. 177410/2018 - EXEMPTION FROM FILING O.T.)

WITH

Diary No(s). 29924/2018 (XI)
(FOR ADMISSION and I.R. and IA No.122963/2018-CONDONATION OF DELAY IN FILING and IA No.122964/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.122965/2018-EXEMPTION FROM FILING O.T.)

SLP(C) No. 333/2019 (XI)

(NMD

IA No. 22678/2019 - EXEMPTION FROM FILING O.T.

IA No. 150211/2018 - EXEMPTION FROM FILING O.T.

IA No. 123823/2018 - EXEMPTION FROM FILING O.T.

IA No. 123822/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 22675/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 150210/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 23371/2018 (XI)

SLP(C) No. 16744/2018 (XI)

(FOR ADMISSION and I.R. and IA No.80466/2018-CONDONATION OF DELAY IN FILING and IA No.80467/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.80469/2018-EXEMPTION FROM FILING O.T.)

SLP(C) No. 16749/2018 (XI)

(FOR ADMISSION and I.R. and IA No.80410/2018-CONDONATION OF DELAY IN FILING and IA No.80411/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.80412/2018-EXEMPTION FROM FILING O.T.)

SLP(C) No. 16743/2018 (XI)

(FOR AMENDMENT IN CAUSE TITLE ON IA 131218/2019

FOR APPLICATION FOR SUBSTITUTION ON IA 176307/2019

FOR CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN. ON IA 176308/2019

FOR SETTING ASIDE AN ABATEMENT ON IA 176309/2019

FOR CONDONATION OF DELAY IN FILING ON IA 197563/2019

IA No. 131218/2019 - AMENDMENT IN CAUSE TITLE

IA No. 197563/2019 - CONDONATION OF DELAY IN FILING)

SLP(C) No. 16746/2018 (XI)

SLP(C) No. 16752/2018 (XI)
(FOR ADMISSION and I.R. and IA No.79862/2018-CONDONATION OF DELAY
IN FILING and IA No.79863/2018-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.79865/2018-EXEMPTION FROM FILING O.T.)

SLP(C) No. 16750/2018 (XI)

SLP(C) No. 16748/2018 (XI)

SLP(C) No. 25245/2018 (XI)

Date : 11-08-2023 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Petitioner(s) Mr. S.r. Singh, Sr. Adv.
Mr. Adarsh Upadhyay, AOR
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For Respondent(s) Mr. Gaurav Agarwal, Adv.
Mr. Daleep Dhyani, Adv.
Mr. T. Mahipal, AOR
Mr. Manoj Kumar Sharma, Adv.
Mr. Suraj Singh, Adv.
Mr. Bhuwan Chandra, Adv.

Mr. Mukul Kumar, AOR

Mr. P. I. Jose, AOR
Mr. Ravi Sagar, Adv.
Mr. Remish Lakra, Adv.

UPON hearing the counsel the Court made the following

O R D E R

In view of letter circulated by State's counsel seeking
adjournment, the matters stand adjourned by three weeks.

(NITIN TALREJA)
COURT MASTER (SH)

(KAMLESH RAWAT)
ASSISTANT REGISTRAR